

(b) The two aircraft are not strictly comparable.

SHRI V. PRASAD RAO: May I know, Sir, whether the Government is thinking of producing this aircraft for training purposes on a bigger scale?

SARDAR S. S. MAJITHIA: As I said, the aircraft has yet not been flight-tested by the flight Certification Board constituted by the Government of India. After they give a final report, then other things will be considered.

SHRI V. PRASAD RAO: Do the Government propose to put this particular aircraft into production as a basic trainer in preference to HAL trainer or 'Tiger Moth'?

SHRI V. K. KRISHNA MENON: No opinion can be expressed about the aircraft unless it receives a flight certificate in its favour. Therefore an answer to this question is premature.

SHRI V. PRASAD RAO: If this aircraft is put into production at all then the Government must have a precise idea of examining in detail as to what use it can be put to. That is why I want to know from the hon. Minister as to what was the purpose that was contemplated first when the design was first approved for a single plane?

SHRI V. K. KRISHNA MENON: The aircraft is produced as a prototype to replace aircraft of that type for flying clubs for small private use and others who will require them, as well as for agricultural and other purposes.

SHRI V. PRASAD RAO: Is it a fact that it is almost a copy of 'Cessna 2' that was produced? If so, may I know whether any patent is acquired from them to produce it here, or whether it is only a slight modification over 'Cessna 2' that is adopted here?

SARDAR S. S. MAJITHIA: So far as Government is concerned, I can say definitely that we have not copied it from anywhere else. It was designed at HAL and they have produced it. We have endeavoured to put in as

much indigenous material as we possibly could in this.

SHRI V. PRASAD RAO: Has it also been designed here?

MR. CHAIRMAN: He says it was designed here.

SHRI V. PRASAD RAO: The pompous name 'Pushpak' means unlimited carrying capacity whereas it has hardly a carrying capacity for two people.

*438. [The questioner (Shri Purna Chandra Sharma) was absent. For answer, vide cols. 2698-99 infra.]

COMMITTEE TO ENQUIRE INTO THE ACTIVITIES OF THE CENTRAL SOCIAL WELFARE BOARD

*439. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state:

(a) whether the Planning Commission has set up a committee to enquire into the activities of the Central Social Welfare Board; and

(b) if so, whether that committee has submitted its report?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes.

(b) The report is expected towards the end of April, 1959.

श्री पा० ना० राजभोज : क्या मंत्री महोदया बता सकती हैं कि समिति में कौन कौन से सदस्य हैं और इसके टर्म्स आफ रेफरेंस क्या हैं ?

श्रीमती तारकेश्वरी सिन्हा : इसकी अध्यक्षता श्रीमती रेणुका रे हैं । सदस्यों की सूची इस प्रकार है : श्री एच० सी० हडा, एम० पी०, श्री गोरे, श्री फूल सिंह, श्री जागड़े, एम० पी०, श्री जे० एस० लाल, आई० सी० एस०, और श्रीमती सरोजिनी वरदप्पन ।

श्री पा० ना० राजभोज : क्या मंत्री महोदया यह बतायेगी कि बोर्ड की स्थापना होने के कितने दिन बाद उसने सरकार को रिपोर्ट पेश की है और बोर्ड की तरफ से दलित वर्ग और आदिवासियों की उन्नति के लिये क्या-क्या योजना की जा रही है ?

श्रीमती तारकेश्वरी सिन्हा : मैंने अभी प्रश्न के उत्तर में बताया कि वह अप्रैल के अन्त में रिपोर्ट पेश करने वाली है। हरिजनो की किस तरह से उन्नति होगी, कैसे उनका विकास होगा इसके बारे में भी यह कमेटी विचार कर रही है।

श्री पा० ना० राजभोज : वह तो ठीक है, लेकिन मैं पूछता हूँ कि कौन-कौन से मेमोरेडम रखे गये हैं, क्या स्कीम है, हमको ठीक तरह से पक्की इफार्मेशन बतायें जिससे मुझ को संतोष हो जाय।

श्रीमती तारकेश्वरी सिन्हा : उन्होंने करीब-करीब सभी राज्यों का दौरा किया है और जितने भी सोशल वेलफेयर बोर्ड की तरफ से सस्थाये हैं या और भी मस्यवे जिनके द्वारा हरिजन सुधार के कार्य हो रहे हैं, उन सबों से यह कमेटी मिल चुकी है और मिल रही है। सब बातों पर ध्यान दे कर ही कमेटी विचार करेगी।

SHRIMATI YASHODA REDDY: May I know whether there is any proposal to integrate the Social Welfare Board's activities with the Ministry of Community Development or any other Ministry?

SHRIMATI TARKESHWARI SINHA: It is completely beyond the scope.

श्री देवकीनन्दन नारायण : क्या मंत्री महोदया यह बता सकती है कि इस बोर्ड में राज्य सभा का कोई सदस्य क्यों नहीं है ?

श्रीमती तारकेश्वरी सिन्हा : इसमें कोई डिस्ट्रिक्मिनेशन तो नहीं किया गया है लोक

सभा और राज्य सभा में। छोटी सी ही तो कमेटी बनी है।

SHRI V. PRASAD RAO: May I know whether any complaints have been received from Mrs. Heda—that means the wife of one of the Members of the Board—against the activities of this Board?

SHRIMATI TARKESHWARI SINHA: No. I have said Shri Heda and not Shrimati Heda.

SHRI V. PRASAD RAO: When Shrimati Heda is the complainant, how can he be a Member?

MR. CHAIRMAN: That is your information.

SUBMISSION OF REPORT BY COMMITTEE ON TAX EVASION

*440. **SHRI P. N. RAJABHOJ:** Will the Minister of FINANCE be pleased to state whether the Committee appointed for studying the question of evasion of taxes has submitted its report?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): No, Sir.

श्री पा० ना० राजभोज : क्या मंत्री महोदया कृपा करके बतायेगी कि यह समिति कब नियुक्त हुई थी और इसके कौन कौन से सदस्य हैं ?

श्रीमती तारकेश्वरी सिन्हा : २ तारीख को एक रिजोल्यूशन पास किया गया था और उसके बाद यह कमेटी नियुक्त हुई। ७ तारीख को इसका गजेट हुआ। इस कमेटी के सदस्य हैं श्री महावीर त्यागी, श्री राजेन्द्र प्रताप मिनहा, श्री बी० एन० गुप्ते, श्री जी० पी० क्रापडिया, श्री के० सुन्दरराजन।

श्री पा० ना० राजभोज : कितना टैक्स वसूल हो जायगा इसके बारे में सरकार का क्या अन्दाजा है जिसके लिये यह समिति नियुक्त की गई है ?

श्रीमती तारकेश्वरी सिन्हा : सरकार ने यह कमेटी के ऊपर छोड़ दिया है कि वह